

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 2057
TO BE ANSWERED ON 22nd SEPTEMBER, 2020

SELLING OF SCI

2057. SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SHRIRANG APPA BARNE:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has decided to sell Shipping Corporation of India (SCI);
- (b) if so, the details thereof and the percentage of stake to be sold;
- (c) whether the Government had appointed assets valuers for valuation of all assets of SCI and if so, the details thereof;
- (d) whether assets valuers have submitted their report to the Government and if so, the details thereof;
- (e) whether the Government is likely to consult all stakeholders along with the employees union before making disinvestment in SCI and if so, the response of the stakeholders in this regard; and
- (f) the time by which the disinvestment is likely to be completed?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

(a) to (f): CCEA in its meeting held on 20.11.2019 accorded "in – principle" approval for strategic disinvestment of Government of India's shareholding of 63.75% in SCI along with transfer of management control to a strategic buyer. M/s Protocol Insurance Surveyors & Loss Assessors Pvt. Ltd. have been appointed as the Asset Valuer for the Strategic Disinvestment of Shipping Corporation of India. The process of transaction is underway.
